

Content Details - Courts & Tribunals

LEGAL

1. SUPREME COURT (1950 - Current)

2. All HIGH COURTS OF INDIA - Inception of each court - Current

COURT	PERIOD	COURT	PERIOD	COURT	PERIOD
ALLAHABAD	(1874 - Current)	HYDERABAD	(1932 - Current)	MEGHALAYA	(2013 - Current)
BOMBAY	(1860 - Current)	J&K	(1950 - Current)	ORISSA	(1918 - Current)
CALCUTTA	(1860 - Current)	JHARKHAND	(2000 - Current)	PATNA	(1919 - Current)
CHHATTISGARH	(2000 - Current)	KARNATAKA	(1949 - Current)	PUNJAB & HARYANA	(1947 - Current)
DELHI	(1966 - Current)	KERALA	(1929 - Current)	RAJASTHAN	(1948 - Current)
GUJARAT	(1947 - Current)	M.P.	(1916 - Current)	SIKKIM	(1977 - Current)
GUWAHATI	(1948 - Current)	MADRAS	(1842 - Current)	TRIPURA	(2013 - Current)
HIMACHAL PRADESH	(1948 - Current)	MANIPUR	(2013 - Current)	UTTARAKHAND	(2000 - Current)

- Full Text Judgments on all subjects of law
- Case Notes
- Citing Reference
- Prior History/High Court Status
- Industry Wise Classification of Judgments
- Ratio Decidendi and Authorities Referred
- Hyperlink to Cases Referred
- Cases Overruled / Reversed Status
- Hyperlink to Acts, Rules and Orders
- Multiple Equivalent Citations to 280+ Journals
- Supreme Court Order 2012 onwards

3. PRIVY COUNCIL CASES

4. OTHER COURTS

- Federal Court
- Goa, Daman & Diu
- Kutch
- Lahore
- Nagpur
- Others
- Oudh
- Peshawar
- Rangoon
- Sindh
- Saurashtra

5. ORDERS OF TRIBUNALS & COMMISSIONS

- Appellate Authority for Industrial and Financial Reconstruction
- Appellate Tribunal for Electricity (APTEL)
- Appellate Tribunal for Foreign Exchange
- Appellate Tribunal for Forfeited Property (ATFP)
- Appellate Tribunal under Prevention of Money Laundering
- Armed Forces Tribunal
- Authority for Advanced Rulings (AAR)
- CEGAT/CESTAT
- Central Administrative Tribunal
- Central Electricity Regulatory Commission (CERC)
- Central Information Commission (CIC)
- Central Sales Tax
- Company Law Board
- Competition Appellate Tribunal
- Competition Commission of India
- Copyright Board
- Cyber Appellate Tribunal
- Debt Recovery Appellate Tribunal
- Debts Recovery Tribunal
- EPFAT-Employee Provident Fund Appellate Tribunal
- Income Tax Appellate Tribunal
- Intellectual Property Appellate Board
- Monopolies & Restrictive Trade Practices Commission
- National Consumer Disputes Redressal Commission
- National Greens Tribunal
- SEBI/Securities Appellant Tribunal
- State Taxation Tribunal (STT)
- Telecom Disputes Settlement and Appellate Tribunal
- Trade Mark Registry
- Industrial Courts

6. INTERNATIONAL DATABASE

- Bangladesh
- International Court of Justice
- Pakistan
- Sri Lanka
- South Africa
- United Kingdom
- United States

7. BARE ACTS/STATUTES

- 1,800+ Central Bare Acts incorporating amendments
- Rules, Regulations, Schemes and Orders
- Hindi text of the Central Acts in PDF format
- Text of Amending Acts since 1860
- Repealed Acts and corresponding Repealing Acts
- Alphabetical, Chronological, Subject wise, Industry wise Classification and Ministry wise classification to view the Acts.
- Tracking the history of amendments in Acts by way of footnotes
- Brief Facts – statement of objective, date of assent, effective date etc
- Annotations [explanatory notes to sections of the acts] in most frequently used Central Acts
- Over 10,000+ frequently used State Bare Acts

8. BILLS IN PARLIAMENT AND ORDINANCES

- Full text of Bills introduced/ passed in both houses of Parliament
- Ordinances
- Draft Bills
- Pending Bill in Parliament linked to respective Acts
- Bill summaries (2010-2013)
- Details of Bill including current status of Bill, Assent date etc.

9. NOTIFICATIONS & CIRCULARS

- Agriculture
- Atomic Energy
- Bureau of Energy Efficiency
- Chemical and Fertilisers
- Civil Aviation
- Coal
- Commerce & Industries
- Communication & IT
- Consumer Affairs, Food & Public Distribution
- Environment & Forest
- External Affair
- Finance & Corporate Affairs
- Food Processing Industries
- Health & Family Welfare
- Home Affairs
- HRD
- Information & Broadcasting
- IRDA
- Labour
- Law & Justice
- Micro Small & Medium Enterprises
- Mines
- Ministry of Railways
- Ministry of Statistics & Programme Implementation
- Ministry of Earth
- Ministry of Minority Affairs
- Overseas Indian Affairs
- Personnel, Public Grievances & Pension
- Petroleum & Natural Gas
- Power
- Press Information Bureau
- RBI
- Road & Highways Transport
- Rural Development
- Science and Technology
- SEBI
- Shipping
- Social Justice and Empowerment
- Steel
- Textile
- TRAI
- Urban Development
- VAT Notifications
- Water Resource
- Women & Child Development
- Youth Affairs and Sports
- Other Ministries & Departments

10. FORMS ON 35 SUBJECTS OF LAW ARE COVERED

11. COMMITTEE REPORTS

- Constituent Assembly Debates
- Finance Commissions Reports
- Law Commission Reports
- Manual of Election Law
- Police Commission Reports
- Reserve Bank of India Reports
- Standing Committee Reports
- Subject Specific Reports

12. DRAFT AGREEMENTS & DEEDS ETC.

13. SECONDARY MATERIAL

The following commentaries are currently available online. The repository continues to grow as more commentaries are added:

- Code of Civil Procedure 1908
- Code of Criminal Procedure 1973
- Companies Act 1956
- Constitution of India
- Consumer Protection Act 1986
- Court Fees Act 1970
- Copyright Act 1957
- Employee Compensation Act 1923
- Factories Act 1948
- Indian Contract Act 1872
- Indian Evidence Act 1872
- Indian Stamp Act 1899
- Industrial Disputes Act 1947
- Juvenile Justice Act 2000
- Limitation Act 1963
- Negotiable Instruments Act 1981
- Specific Relief Act 1963
- Suits Valuation Act 1887
- Transfer of Property Act 1882

Legal summary on Income Tax Act: Legal Summary gives a brief outline on the various provisions of the Income Tax Act, 1961 and gist of the case laws with equivalent citations.

14. MANUPATRA E BOOKS

Books published by Manupatra are available in E Format

15. DICTIONARY

- English Dictionary
- Universal's Law Dictionary (Hindi)
- Manupatra Law Lexicon
- English-Hindi Dictionary

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